	Annexure – 5 Name of the corporate debtor: Vindhyavasini Steel Corporation Private Limited; Date of commencement of liquidation: 20.02.2024 List of stakeholders as on:08.07.2025														
	List of operational creditors (Government Dues) (Amount in₹)														
SI. No.	Details of Claimant		Details of	f claim received	Details of claim admitted										
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
1	Depity Commissioner of Sales Tax (PAL- BST-E-0201)	State	07.05.2025	₹ 117,142,532.00	₹ 44,823,500.00	Operational Debt	-	-	-	-	-	₹ 72,319,032.00	-	The amount of Rs. 6,11,03,158/- has been rejected on account of Interest Payable and an amount of Rs. 1,12,15,874/- is rejected on account of Penalty Payable.	
	TOTAL			₹ 117,142,532.00	₹ 44,823,500.00							₹ 72,319,032.00			